

# **ONLINE LOK ADALAT**

**22<sup>nd</sup> August, 2020**

## **BENCH I**

**The Hon'ble Justice Debansgu Basak**

**Sri Vipul Kundalia, Learned Advocate**

**Court Room No: 5**

SL. NO.	CASE NO.	NAME OF THE PARTIES
1.	FMAT 865/2016	Sudipta Roy & Anr. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.
2.	FMAT 1079/2014 FMA 175/17	Bajaj Allianz General Insurance Co. Ltd. VS. Puja Sarkar (Minor) & Anr.
3.	FMA932/2012	Bajaj Allianz General Insurance Co. Ltd. Vs. Puja Sarkar & Ors.
4.	FMAT 30/2020	Bajaj Allianz General Insurance Co. Ltd. Vs. Prabir Dey & Anr.
5.	FMAT 715/2017	BAGICL Vs. Sunita Biswas
6.	FMAT 150/2020	Anjan Das Vs. Bajaj Allianz General Insurance Co. Ltd. & Ors.
7.	FMAT 453/2018 FMA 372/19	Koushalya Das Vs. Bajaj Allianz General Insurance Co. Ltd. & Ors.
8.	FMAT 61/2020	Purnima Singha & Ors. Vs Bajaj Allianz General Insurance Co. Ltd. & Anr.
9.	FMAT 107/2017	Kanchani Maity & Ors. Vs. New India Assurance Co. Ltd. & Anr.
10.	FMA 755/2018	Krishna Kumari Patra & Ors. Vs. New India Assurance Co. Ltd. & Anr.
11.	FMAT 370/2019	Uday Hazra & Anr. Vs. New India Assurance Co. Ltd. & Anr.
12.	FMA 3907/2016	Smt. Sima Bauri & Ors. Vs. New India Assurance Co. Ltd. & Anr.
13.	FMAT 177/2019	Sabita Shit & Ors. Vs. New India Assurance Co. Ltd. & Anr.
14.	FMAT 888/ 2016	Sandha Marjit @ Sandhya Marjit & Ors. Vs. New India Assurance Co. Ltd. & Anr.
15.	FMAT 784/2014	Reliance General Insurance Co. Ltd. Vs. Sikha Patra & Ors.
16.	FMAT 177/2014	Reliance General Insurance Co. Ltd. Vs Jiten Jaiswal
17.	FMAT 585/2018 FMA 2034/2018	Reliance General Insurance Co.Ltd. Vs. Jamini Kanta Gayen @ Jamini Gayen & Anr.
18.	FMAT 340/2014 FMA 2090/14	Reliance General Insurance Co. Ltd. VS. Kumar Bikash Narayan & Ors.
19.	FMAT 1571/2010	Suraiya Begum Vs. Reliance General Insurance Co. Ltd.
20.	FMAT 384/2016	Reliance General Insurance Co. Ltd. Vs. Yachen Chetri & Ors.
21.	FMAT 558/2012 FMA 943/12	Sunil Hembrom Vs. Reliance General Insurance Co. Ltd. & Anr.
22.	FMAT 353/2014	Atikur Rahaman Vs. Reliance General Insurance Co. Ltd.
23.	FMAT 471/2013	Monoranjan Sarkar Vs. Reliance General Insurance Co. Ltd.
24.	FMA 4082/2014	Reliance General Insurance Co. Ltd. Vs.Malati Debi Shaw & Ors.
25.	FMAT 1146/2018	Reliance General Insurance Co. Ltd. Vs. Amirul Molla & Anr.
26.	FMAT 420/2016	Reliance General Insurance Co. Ltd. Vs. Pulak Kamar Maity & Anr.
27.	FMAT 94/2019	Reliance General Insurance Co. Ltd. Vs. Arati Guchait
28.	FMAT 477/2015	Reliance General Insurance Co. Ltd. Vs. Goutam Pradhan & Anr.
29.	FMAT 1312/2012	Reliance General Insurance Co. Ltd. Vs.Kalpana Rani
30.	FMA 2127/2013	Reliance General Insurance Co. Ltd. Vs. Joygun Bewa & Ors.
31.	FMA 1127/ 2013	Reliance General Insurance Co. Ltd. Vs. Bidyabati Kar & Anr.
32.	FMAT 1042/2010	Chandana Das & Ors. Vs. M.D. , ICICI Lombard Motor

	FMA 170/2011	Insurance Co . Ltd. & Anr.
33.	FMAT 19/2015 with COT 26/2015	ICICI Lombard GIC. Ltd. Vs. Sujit Kumar Biswas & Ors.
34.	WP 8221(w)/2018	Kedar Nath Gupta Vs. CESC Ltd.
35.	WP 22302(w)/2005	Om Prakash Premrajka Vs. CESC
36.	WP 2009(w)/2006	Om Prakash Premrajka Vs. CESC